

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2018 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 80 of 2018	PahujaTakii Seed Ltd. &Ors. Vs. ROC, NCT of Delhi & Haryana	Anirudh Das	P.S. Singh R1 & R2
2.	Comp. App. (AT) No. 81 of 2018	PahujaTakii Seed Ltd. &Ors. Vs. ROC, NCT of Delhi & Haryana	Anirudh Das	P.S. Singh R1 & R2
3.	Comp. App. (AT) No. 82 of 2018	PahujaTakii Seed Ltd. &Ors. Vs. ROC, NCT of Delhi & Haryana	Anirudh Das	P.S. Singh R1 & R2
4.	Comp. App. (AT) No. 83 of 2018	PahujaTakii Seed Ltd. &Ors. Vs. ROC, NCT of Delhi & Haryana	Anirudh Das	P.S. Singh R1 & R2
5.	Comp. App. (AT) No. 92 of 2018	Shekhar Resorts Ltd. Vs. ROC, NCT of Delhi & Haryana &Anr.	Pankaj Jain	Sanjib Kumar Mohanty R1 & R2
6.	Comp. App. (AT) No. 101 of 2018	Shekhar Resorts Ltd. &Ors. Vs. ROC, NCT of Delhi & Haryana	Pankaj Jain	Sanjib Kumar Mohanty R1 & R2
7.	Comp. App. (AT) No. 113 of 2018	Magnon Interactive Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	MohitChaurasia	P.S. Singh R1 & R2
8.	Comp. App. (AT) No. 114 of 2018	Magnon Interactive Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi &Haryana	MohitChaurasia	P.S. Singh R1 & R2
9.	Comp. App. (AT) No. 115 of 2018	Magnon Interactive Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	MohitChaurasia	P.S. Singh R1 & R2
10.	Comp. App. (AT) No. 116 of 2018	Magnon Solutions Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	MohitChaurasia	P.S. Singh R1 & R2
11.	Comp. App. (AT) No. 117 of 2018	Magnon Solutions Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	MohitChaurasia	P.S. Singh R1 & R2
12.	Comp. App. (AT) No. 118 of 2018	Magnon Solutions Pvt. Ltd. &Ors Vs. ROC, NCT of Delhi & Haryana	MohitChaurasia	P.S. Singh R1 & R2

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 222 of 2018	The Sandesh Ltd. Vs. Realm Media Solutions Pvt. Ltd.	Mohit D. Ram	
2.	Comp. App. (AT) (Ins) No. 538 of 2018	Smaat India (P) Ltd. Vs. VK Global	Anuradha Dutt	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 505 of 2018	Swastik Enterprises Vs. Hajee A.P Bava Company Constructions Pvt Ltd.	G.K Jain	Sunav Rastogi
4.	Comp. App. (AT) (Ins) No. 575 of 2018	Siddharth Vijay Gokhale Vs Reliance Commercial Finance Ltd	Siddharth Archarya	
5.	Comp. App. (AT) (Ins) No. 586 of 2018	Earth Infrastructure Ltd. Vs. Deepak Khanna	Atin Shankar Rastogi	
6.	Comp. App. (AT) (Ins) No. 587 of 2018	Asian Colour Coated Ispat Ltd. & Anr. Vs State Bank Of India	Vineet Kumar	
7.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal & Ors.	Bharat Sood	
8.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. & Ors.	Bharat Sood	
9.	Comp. App. (AT) (Ins) No. 590 of 2018	Axis Bank Ltd. Vs Ashish Rathi, Resolution Professional	Naman Singh Bagga	
10.	Comp. App. (AT) (Ins) No. 591 of 2018	SREI Infrastructure Finance Ltd Vs Kannan Tiruvengadam	Arijit Mazumdar	
11.	Comp. App. (AT) (Ins) No. 594 of 2018	Agarwal Coal Corporation Ltd Vs Shriram Cement Ltd	Mohtashim Kibriya	
12.	Competition App. (AT) No. 71 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	
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14.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
15.	Comp. App. (AT) (Ins) No. 242 of 2018	Francis John Kattukaran Vs. The Federal Bank Ltd. &Anr.	Gaurav Nair	Abhishek Anand-R1 George V.M.-R2
16.	Comp. App. (AT) (Ins) No. 401 of 2018	Brij Associates Vs. Associated Lighting Pvt. Ltd.	Anurag Bhatt	Srishti Khare
17.	Comp. App. (AT) (Ins) No. 427 of 2018	State Bank of India Vs. Shri Gopalsamy Ganesh Babu	Sanjay Kapur	Mitali Dayani
18.	Comp. App. (AT) (Ins) No. 447 of 2018	Chhattisgarh State Industrial Development Corporation Ltd. Vs. Sanjay Gupta &Anr.	Sunita Ghosh	Syed S. Karim
19.	Comp. App. (AT) (Ins) No. 449 of 2018	P.G. Prabhakar Reddy Vs. IJM Concrete Products Pvt. Ltd. &Anr.	Purushottam Kumar Jha	
20.	Comp. App. (AT) (Ins) 473 of 2018	Seth ThakurdasKhinraj Rathi Vs. Cal Refineries Ltd and Anr.	Anurag ojha	Lakshmi Gurung-R2
21.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh-R2
22.	Comp. App. (AT) (Ins) No. 508 of 2018	Centrum Capital Ltd Vs Orient Green Power Ltd	Atul Sharma	Pooja Saigal
23.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar-R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
24.	Review Application (AT) 03 of 2018 in Competition App (AT) No. 07 of 2017	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar
25.	Contempt Case (AT) No. 05 of 2018	Competition Commission of India Vs. D.V. Rajasekhar	Balaji Subramanian	Amol Sinha Sandeep Khatri Naveen Kumar

For Hearing

26.	Competition Appeal (AT) No. 11 of 2018 Part Heard	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
27.	Competition App. (AT) No. 17 of 2018 Part Heard	Matrimony.com Ltd. Vs. CCI &Ors. With	Naval Chopra	Neha Mishra (R-CCI)

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28.	Competition App. (AT) No. 18 of 2018 Part Heard	Google LLC. &Ors. Vs. CCI &Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)
29.	TA (AT) (Compt.) No. 35/2017 (Old Appeal No. 18/2015) Part Heard	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. With	Amit Mishra	Ritwik Bhattacharya
30.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015) Part Heard	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra
31.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian
32.	Comp. App. (AT) (Ins) No. 283 of 2018	S.N. Plumbing Pvt. Ltd. through R.P. Sanjay Kumar Ruia Vs. IL& FS Engineering & Construction Company Ltd.	Sanjay Kumar Ruia	Abhinav Bhatia
33.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. with	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
34.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
35.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India with	VaibhavGaggar	Rajshekhar Rao
36.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)
37.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. CCI with	Nisha Kaur Uberoi	Zoheb Hussain
38.	Competition App. (AT) No. 41 of 2018	Ultratech Cement Ltd. Vs. CCI	Nisha Kaur Uberoi	Zoheb Hussain

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Balvinder Singh, the Member (Technical).

For Hearing (Part Heard)

1.	Comp. App. (AT) No. 168 of 2017	Vijaya Hospitality & Resorts &Ors. Vs. Sibi C. K. &Ors.	RajendraSinghvi	Gopinath Menon
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After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Orders

1.	Comp. App (AT) (Ins) No. 190 of 2017	D Srinivasulu and Anr. Vs. Dr. Reddy's Laboratories Ltd.	Saurav Roy	Vijayshree Pattnaik
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For Hearing (Part Heard)

2.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
3.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)
4.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI & Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA VenkataSubramanian (R-2, GHCL)

Note: Court will not sit after 1: 00 PM.

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By Order

Joint Registrar

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